

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 122
Appeal No. 980/252/ND/2018

IN THE MATTER OF:

Income Tax Officer, M/s Satija Builders and Finaciers Ltd.	...	Appellant
Vs.		
ROC	...	Respondent

Order under Section 252

Order delivered on 18.08.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Appellant :
For the IT Dept. : Mr. Puneet Rai Sr. St. Counsel,
Ms. Adeeba Mujahid Jr. St. Counsel

ORDER

Order reserved.

Sd/-
SUMITA PURKAYASTHA
MEMBER (TECHNICAL)

Sd/-
DR. DEEPTI MUKESH
MEMBER (JUDICIAL)

UPASANA